

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.984  
TO BE ANSWERED ON 08.02.2017**

**MODERNISATION UNDER PPP MODE**

**984. SHRI CHANDRA PRAKASH JOSHI:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a): whether the Government is exploring the possibility of funding for modernisation of stations, etc. through Public Private Partnership (PPP) mode and if so, the details thereof;**

**(b) the basic reasons for the piling up of ongoing projects causing undue delay in completion of projects and the steps taken to resolve the same in coordination with all authorities/stakeholders concerned at the highest level in the last three years; and**

**(c) the details of the corrective measures, including pursuing the matter for more financial support for expeditious completion of the delayed projects with the Ministry of Finance?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 984 BY SHRI CHANDRA PRAKASH JOSHI TO BE ANSWERED IN LOK SABHA ON 08.02.2017 REGARDING MODERNISATION UNDER PPP MODE.**

**(a): Indian Railways has advertized its plan to offer 'A-1' and 'A' category stations on 'as is where is' basis for redevelopment by inviting proposals from developers with their designs and business ideas. The entire cost of station redevelopment is to be met by leveraging commercial development of land and air space in and around the stations.**

**(b)&(c): Completion of projects depends on many factors such as land acquisition, forestry and wild life clearances, shifting of services etc., apart from availability of funds. Indian Railways have taken various initiatives to increase pace of execution of projects as detailed below:**

- 1. Making higher fund allotment for projects.**
- 2. Adopting Detailed Project Report (DPR) based approach for new works resulting into saving of time in starting the work. Earlier, it used to take 2 to 3 years for starting a work after its inclusion in the Pink Book. However, this period has now effectively been brought down to less than a year.**
- 3. Delegation of powers to field officers for tenders and estimates. The zonal railways have now been delegated full powers with respect to works contracts and powers with respect to sanctioning of estimates have also been enhanced. This has also resulted in cutting down time for estimate sanctions and tenders.**
- 4. Institutional financing by tying up loan with M/s. Life Insurance Corporation of India Ltd. for assured funding of viable projects**

**resulting in increased Railways' capacity for committed fund provision for essential projects.**

- 5. Initiative for formation of Joint Venture Company with State Governments thus making the States a partner in growth of railway infrastructure in the States.**

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